

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-20/2001(pt.)/6542/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
Presiding Officer, MACT No. 2,  
Kamrup(M), Guwahati.

Dated Guwahati, the <sup>1h</sup> 20 July, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT2K/2918/23 Dated 19<sup>th</sup> July, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.07.2023, alongwith station leave permission, from the morning of 21.07.2023 till the morning of 24.07.2023**, has been granted. The Presiding Officer/Member, MACT No. 1, Kamrup (M), and in his absence, the Presiding Officer/Member, MACT No. 3, Kamrup(M) would be in charge of your Court and office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001(pt.)/6543-6545/A, dated , 20-07-23**

Copy to:

1. The Presiding Officer/Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Presiding Officer/Member, MACT No. 3, Kamrup(M), Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
